GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4851 TO BE ANSWERED ON MARCH 25, 2021

RENAMING OF CENTRAL SCHEMES BY STATE GOVERNMENTS

NO. 4851. SHRI JAYADEV GALLA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) whether the Union Government's PM Street Vendors Atma Nirbhar Nidhi Scheme which aims to empower the poor people has been renamed by the Government of Andhra Pradesh as 'Jagananna Todu';
- b) if so, the details thereof;
- whether some other schemes of the Union Government have also been renamed by the Government of Andhra Pradesh and if so, the details thereof; and
- d) the manner in which this usurping / renaming of Central schemes by States is observed by the Union Government?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): No Sir. As reported by State Government of Andhra Pradesh, PM Street Vendors Atma Nirbhar Nidhi Scheme has not been renamed as Jagananna Thodu. Jagananna Thodu is a separate State Government Scheme being implemented in both rural and urban areas.

(c) & (d): No such action has come to the notice of Ministry of Housing and Urban Affairs.

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